

thousand population and above as per the 1981 census), developing a mechanism to make available funds to States/ Union Territories on the basis of reduction of actual birth rate, increasing the coverage of younger age couples through vigorous promotion of spacing methods, introducing new contraceptives and improving the quality of contraceptives, strengthening family welfare scheme in urban areas specially in slum pockets, revitalising training activities of medical/ para-medical personnel with emphasis of motivational and counselling aspects, sustaining the good work done under the Universal Immunisation Programme and strengthening of other interventions for Maternal and Child Health Care, reorientation of information, education and communication efforts to focus on the quality of life issues and interpersonal communication, involving voluntary and non-governmental organisations in a big way to promote active community participation in the programme, gearing up of the of the implementation machinery in the States/ Union Territories and evolving high level inter-sect oral coordination mechanism at the national, state and district levels.

Reinstatement of Railway Employees

874. SHRI AJOY MUKHOPADHYAY:
SHRI BASUDEB ACHARIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have taken any decision regarding reinstatement/compensation to remaining railway employees dismissed/removed from service under Rule 14 (ii) of Railway Servants (Discipline & Appeal) Rules from 1980 and onwards for participation in Trade Union activities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and when a decision in this regard is likely to be taken and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). It has been decided not to reinstate the employees who have been dismissed/removed from service under Rule 14 (ii) of Railway Servants (Discipline & Appeal) Rules from 01.04.1980 and onwards in connection with Trade Union activities. The question of giving them some monetary relief is under consideration.

Freezing of Grants to Universities

875. SHRI SHARAD YADAV:
SHRI B.N. REDDY:
SHRI M. RAMANNA RAI:
SHRI MOHAN SINGH (DEORIA):
SHRI MUKUL BALKRISHNA WASNIK:
SHRI RUPCHAND PAL:
SHRI RAM VILAS PASWAN:
SHRI RAMESH CHENNI-
THALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Universities particularly those run directly by the Centre, have been facing serious economic crisis because of freezing of their grants;

(b) if so, the details thereof and the reasons therefor;

(c) the alternative proposals suggested to tide over the problems;

(d) whether the Government propose to

review its decision in this regard;

(e) if so, the details thereof;

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (f). Central Universities are fully funded by the Central Government through the University Grants Commission, whereas State Universities receive a major share of their funds from the respective State Governments. Keeping in view the present constraints on the availability of financial resources, Central Government has decided to maintain the level of Non-Plan expenditure of all Ministries/ Departments and autonomous bodies during 1992-93 at the level of last year. UGC informed Vice-Chancellors of Central Universities, Heads of Deemed Universities and Principals of Delhi Colleges accordingly. The Commission also held a series of consultations with officials of these institutions to identify measures for effecting economy and augmenting income.

The Minister of Human Resource Development held consultations with Chairman, UGC and Vice-Chancellors of Central Universities to consider measures to mitigate the financial difficulties being faced by them. On the basis of these consultations, the Commission has withdrawn its earlier orders in regard to freezing of the maintenance grants of the above institutions during the current financial year.

Health and Family Welfare Services in Karnataka

876. SHRIMATI CHANDRA PRABHARS: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) whether the Union Government have received any proposal from the Karnataka Government to provide Health and Family Welfare Services in slum areas in Karnataka; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) A project proposal for providing Health and Family Welfare services in the slum areas of Bangalore City in Karnataka with World Bank assistance has been received by the Government of India.

(b) The proposal in respect of Bangalore City has been negotiated with World Bank as part of the VIII India Population Project.

Pollution in Delhi

877. SHRI BIJOY KRISHNA HANDIQUE:
SHRIMADAN LAL KHURANA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the ranking of Delhi among the major polluted cities of the world as per World Health organisation report;

(b) the main sources of pollution in Delhi; and

(c) the steps taken by the Government to control such pollution along with the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) In a report of the World Health organisation and the